GOVERNMENT OF INDIA MINISTRY OF COOPERATION

RAJYA SABHA UNSTARRED QUESTION NO. 7 TO BE ANSWERED ON 07/12/2022

OPENING OF MULTI-STATE CO-OPERATIVES

7. DR. C.M. RAMESH:

Will the Minister of Cooperation be pleased to state:

- (a) how many multi-state Co-operatives have been opened in the country during the last three years, details thereof, State-wise;
- (b) whether these Co-operatives have helped in ease of doing business in tune with the vision prosperity through Co-operatives, details thereof; and
- (c) whether any monitoring mechanism has been set up in this regard in the Ministry, details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

- (a): Total 87 Multi State Cooperative Societies have been registered under Multi State Cooperative Societies Act, 2002 in the country during the last three calendar years i.e., 2020, 2021 & up to November, 2022. Detailed list of the registered societies is enclosed herewith. (Annexure-I).
- (b): Multi State Cooperative Societies work in the interest of their members in line with Cooperative principles viz. Voluntary and Open Membership, Democratic Member Control, Members' Economic Participation, Autonomy and Independence, Education, Training, and Information, Cooperation Among Cooperatives and Concern for Community.
- (c): The Multi Sate Cooperative Societies are monitored as per the provisions of the Multi-State Co-operative Societies Act, 2002 (MSCS Act, 2002). These inter- alia include annual audit of the books and accounts of the society by professional auditors (sections 70 and 72 of the MSCS Act, 2002); power of Central Government/Central Registrar of Co-operative Societies to direct special audit/inquiry/inspection (sections 77, 78, 79 and 80 of the MSCS Act, 2002); reference of disputes to arbitration (section 84 of the MSCS Act, 2002); filing of annual returns by the society with the Central Registrar of Co-operative Societies (section 120 of the MSCS Act, 2002) and provisions for offences and penalties (section 104 of the MSCS Act, 2002); inspection of books of accounts of societies (section 108 of the MSCS Act, 2002).

Annexure-I

No. of Multi State Cooperative Societies registered under MSCS Act,2002 during the last 3 years i.e., 2020, 2021&up to 30thNovember, 2022.

SNO	Year	No. of Societies
1.	2020	10
2.	2021	14
3.	2022	63
	Total	87

State /Union territories wise Multi State Cooperative Societies registered under MSCS Act, 2002 during last 3 years i.e., 2020, 2021 & Up to 30th November, 2022.

	State/ Union territories	No. of Societies
1.	Andhra Pradesh	2
2.	Assam	1
3.	Bihar	2
4.	Gujarat	1
5.	Haryana	5
6.	Jammu & Kashmir	1
7.	Kerala	10
8.	Madhya Pradesh	3
9.	Maharashtra	29
10.	Manipur	2
11.	New Delhi	3
12.	Punjab	1
13.	Tamil Nadu	7
14.	Telangana	2
15.	Uttar Pradesh	17
16.	Uttarakhand	1
	Total	87